

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:465
ANSWERED ON:25.11.2005
MINIMUM SUPPORT PRICE OF JUTE
Chakraborty Shri Ajay

Will the Minister of TEXTILES be pleased to state:

- (a) whether a section of jute mill owners are not purchasing raw jute from Jute Corporation of India violating the guidelines issued by the JCI and by this move the jute growers are deprived of the Minimum Support Price;
- (b) whether the Government is considering to review the Jute and Jute Textile Control Order so that the jute mill owners are subjected to purchase jute compulsorily from JCI; and
- (c) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

- (a) This year the raw jute price is ruling well above the Minimum Support Price (MSP) right from the beginning of the current season 2005-2006 (July-June). Therefore, except 239 quintals, JCI has not made any procurement under MSP in the current jute season. Hence, the question of jute mill owners not buying from JCI does not arise.
- (b) No, Sir.
- (c) Does not arise, in view of (b) above.